359

Corporation of India for the year ended the 31st March, 1969, together with the Auditors' Report on the Accounts, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-1942/69.]

- (ii) A copy of the Sixth Annual Report and Accounts of the Agricultural Refinance Corporation for the year ended the 30th June, 1969, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of Agricultural Refinance Corporation Act, 1963. [Placed in Library. &No. LT-1943/69.]
- (iii) A copy of the Seventh Annual Report and Accounts of the Deposit Insurance Corporation for the year ended the 31st December, 1968, together with the Auditor''' Report on ihe Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library, See No. LT-2085/69.]

NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT, 1944

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under sub-section 38 of the Central Excises and Salt Act, 1944:—

- (i) Notification 'G. S. R. No. i960, dated the 25th January, 1969 (in Hindi).
- (ii) Notification G. S. R. No. 2138, dated the 6th September, 1969 (in English).
- (iii) Notification G. S. R. No. 2382, dated the nth October, ig6g (in English), publishing the Central Excise (Twelfth Amendment) Rules, 1969.
- [Placed in Library. See No. LT-ig4g/6g for (i) to (iii).]

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962:—

- (i) Notification G. S. R. No. 2132, dated 9th June, 1969 (in English), together with an Explanatory Memorandum thereon.
- (ii) Notification G. S. IR. No. 2135, dated the 8th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (iii) Notification G. S. R. No. 2271, dated the 26th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (iv) Notification G. S. R. No. 2289, dated the 29th July, 1969 (in Hindi).
- (v) Notification G. S. R. No. 1964, dated the gth August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (vi) Notification G. S. R. No. 1965, dated the 9th August, 1969 (in Hindi).

[Placed in Library. See No. LT-1950/ 69 for (i) to (vi).])

- (vii) Notification G. S. R. No. 2026, dated 23rd August, 1969 (in English).
- (viii) Notification G. S. R. No. 2027 dated the 23rd August, 1969 (in Hindi)
- (ix) Notification G. S. R. No. 2028, dated the 23rd August, 1969 (in English).
- (x) Notification G. S. R. No. 2029, dated the 23rd August, 1969 (in Hindi).
- (xi) Notification G. S. R. No. 2030, dated the 23rd August, 1969 (in English).
- (xii) Notification G. S. R. No. 2031, dated the 23rd August, 1969 (in Hindi).

[Placed in Library. See No. LT-2085/ 69 for (vii) to (xii).]

- (xiii) Notification G. S. R. No. 2086, dated the 30th August, 1969 (in English), together with" an Explanatory Memorandum thereon.
- (xiv) Notification G. S. R. No. 2088, dated the oth August, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xv) Notification G. S. R. No. 2142, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xvi) Notification G. S. R, No. 2143, dated the 30th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xvii) No ifi cation G. S. R. No. 2144, dated the <y th August, 1969 (in English), together wil 1 an Explanatory Memorandum the eon.

361

- (xviii) N< tification G. S. R. No. 2145, dated the 3< th August, 1969 (in Hindi), together w th an Explanatory Memorandum the 'eon.
- (xix) No- [fication G. S. R. No. 2089, dated the 31 th August, 1969 (in English), together wi h an Explanatory Memorandum thi reon.
- (xx) Not fication G. S. R. No. 2046, dated the 6th September, 1969 (in English), t igether with an Explanatory Memorand *xm* thereon.
- (xxi) Ne :ification G. S. R. No. 2147, dated the 6 h September, 1969 (in Hindi), together w th an Explanatory Memorandum th :reon.
- (xxii) Notification G. S. R. No. 2152, dated the 6th September, 1969 (in English), t igether with an Explanatory Memoranc am thereon.
- (xxiii) F otification G. S. R. No. 2153, dated the 6th September, 1969 (in English), t >gether with an Explanatory Memorani um thereon.
- (xxiv) ? otification G. S. R. No. 2154, dated tht 6th September, 1969 (in English), 1 igether with an Explanatory Memoran<um thereon.
- (xxv) > otification G. S. R. No. 2155, dated the th September, 1969 (in Hindi), together /ith an Explanatory Memorandum t ereon
- (s±Vi) Notification G. S. R. No. 2156, dated th 1 6th September, ig6g (in English), together with an Explanatory Memorar ium thereon.
- (xxvii) Notification G. S.R. No. 2216, dated th: 13th September, 1969 (in English), together with an Explanatory Memorai dum thereon.
- (xxviii Notification G.S.R. No. 2217, dated tl e 13th September, 1969 (in Hindi), together with an Explanatory Memora idum thereon.
- (xxix) Notification G. S. R. No. 2218, dated the 13th September, 1969 (in English) together with an Explanatory Memora idum thereon.

- (xxx) Notification G. S. R. No. 2267, dated the 20th September, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xxxi) Notification G. S. R. No. 2268, dated the 20th September, ig6g (in English).
- (xxxii) Notification G.S.R. No. 2269, dated the 20th September, 1969 (in Hindi).
- (xxxiii) Notification G.S.R. No. 2270. dated the 20th September, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (xxxiv) Notification G.S.R. No. 2292, dated the 27th September, 1969 (in English), together with an Explanatory Memorandum thereon.
- [Placed in Library. See No. LT-1950/ 69 for (xiii) to (xxxiv).]

NOTIFICATIONS OF THE MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE-.

- SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):—
 - (i) Notification G. S. R. No. 2007, dated the 21st June, 1969 (in Hindi)^ together with an Explanatory Memorandum thereon.
 - (ii) Notification G. S. R. No. 2008, dated the 21st June, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
 - (iii) Notification G. S. R. No. 2137, dated the 27th June, 1969 (in Hindi)' together with an Explanatory Memorandum thereon.
 - (iv) Notification G. S. R. No. 2085, dated the 2nd August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
 - (v) Notification G. S. R. No. 1968, dated the 16th August, 1969 (in English)', together with an Explanatory Memorandum thereon.
 - (vi) Notification G.S.R. No. 1969, dated the 16th August, 1969 (in English), together with an Explanatory Memorandum thereon.